

N.D.H.:21.03.2025

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 1062 OF 2024**

IN THE MATTER OF:

BHANU SAHAY

..... APPLICANT

VERSUS

UNION OF INDIA & OTHERS

... RESPONDENTS

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Place: New Delhi**Date:** 15.03.2025

FILED BY:


(GAURAV AGARWAL)
Advocate for Respondent No.11
Nagar Nigam Jhansi

GRV LEGAL
Advocates and Legal Consultants
O-703, Aditya Mega City,
Vaibhav Khand, Indirapuram,
Ghaziabad, U.P. NCR- 201014
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**BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL
BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 1062 OF 2024**

IN THE MATTER OF :

BHANU SAHAY.....APPLICANT

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**REPLY ON BEHALF OF THE RESPONDENT NO. 11,
MUNICIPAL COMMISSIONER, JHANSI NAGAR NIGAM**

1. In compliance with the Hon'ble NGT orders dated 28-11-2024 in O.A. No. 1062/2024 (Bhanu Sahay vs. Union of India & Others), this affidavit on the said matter is hereby submitted to the Hon'ble NGT by the undersigned, Municipal Commissioner, Respondent No. 11, on behalf of the Municipal Corporation.
2. That under Jhansi Smart City Limited as per the sanctioned DPR, a project was undertaken to tap four major nallas and 13 minor drains discharging into the Pahuj River. The project for tapping these four major nallas and 13 minor drains has been completed. A true copy status of drain STP dated nil is **ANNEXURE R-1**. In compliance with the Hon'ble NGT order dated 28.11.2024, the Joint Committee identified two untapped minor drains. A DPR has been prepared for tapping of these drains to Sewage Pumping Station 4, with an estimated project cost of Rupees 2 crore. The approval of the project has been done and the tendering process is underway and the project will be completed at the earliest. A true copy of project approval dated 13.02.2025 is **ANNEXURE R-2**.
3. That the STP in question has been duly commissioned. A true copy of Commissioning certificate dated 26.12.2024 is **ANNEXURE R-3**, is now fully operational, and has successfully completed the stabilization process, ensuring compliance with prescribed discharge norms.
4. That periodic performance assessments of the STP are conducted to ensure adherence to requisite environmental standards and


 12/03/25
 नगर आयुक्त
 जहंसी नगर निगम, जहंसी

efficiency benchmarks. The plant undergoes continuous monitoring, with detailed analysis reports of inlet water samples and treated outlet water samples. A true copy of the test report wastewater laboratory dated 06.02.2025 and 25.02.2025 annexed is **ANNEXURES R-4** and a true copy of test report wastewater laboratory dated 06.02.2025 and 25.02.2025 is **ANNEXURE R-5** respectively, reflecting compliance with prescribed treatment parameters.

5. That Jhansi Nagar Nigam remains committed to ensuring compliance with environmental regulations and is actively engaged in sustainable wastewater management practices. A true copy of treated sewage, after undergoing necessary treatment, is being discharged into the Phauj River is **ANNEXURE R-6**.
6. That in light of the aforementioned submissions, it is humbly submitted that Jhansi Municipal Corporation remains steadfast in its commitment to adopting best practices in wastewater management and environmental conservation. The Jhansi Municipal Corporation is dedicated to ensuring that all treated sewage complies with prescribed norms and is responsibly discharged. It is further prayed that this Hon'ble Tribunal may pass any other orders as deemed just and appropriate in the interest of justice.

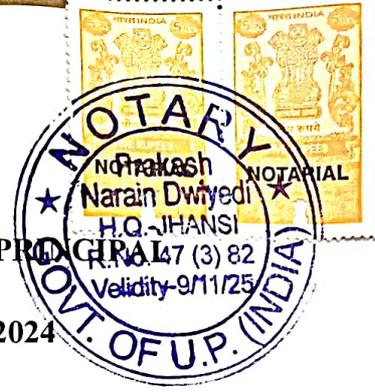


Respondent no. 11
Municipal Commissioner,
Jhansi Nagar Nigam

Through



Gaurav Agarwal,
Advocate, Supreme Court
O-703, Aditya Mega City,
Vaibhav Khand, Indirapuram,
Ghaziabad, U.P. NCR 201014
Counsel for Respondent No. 11



BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI
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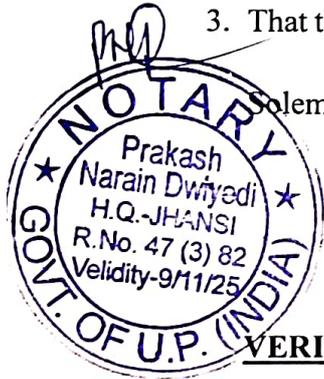
AFFIDAVIT

I, SATYA PRAKASH, aged about 37 years, S/o Shri Ram Chandra Ram, R/o A-1, Nagar Ayukta Awas, Near Atal Ekta Park, Civil Lines Jhansi, U. P.-284001, do hereby state on solemn affirmation as under:

1. That am the Respondent No. 11, Municipal Commissioner, Jhansi Nagar Nigam in the present Original Application as such I am well conversant with the facts and circumstances of the present case and hence, competent to swear this affidavit.
2. That I have gone through the accompanying Reply from para 1 to 6 and say that the contents thereof are true and correct to the best of my knowledge and belief and I believe the same to be true.
3. That the Annexure R-1 to R-6 the reply are true copy of the documents.

Solemnly affirmed on this 12 day of March, 2025 at Jhansi, U.P.

DEPONENT



VERIFICATION

Verified at Jhansi, U.P. on this 12 day of March, 2025 that the contents of my above affidavit are true and correct to my knowledge and no part of it is false and nothing material has been concealed therefrom.

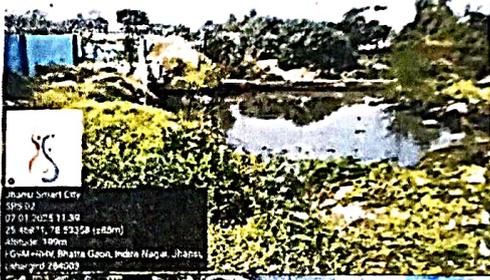
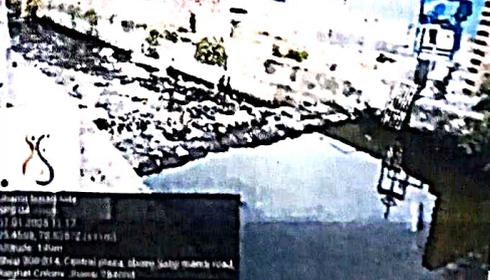
Serial No. 221 Date 12.3.25
Certified that the foregoing statement
sworn before me this day at.....
by shri/smt./kum. Satya Prakash
whom the contents of this affidavit have
been read over and explained and who is
identified by shri. Satya Prakash
Received the legal fee Rs. 35-00 Cash

Prakash Narain Dwivedi
ADVOCATE
NOTARY JHANSI DISTRICT
12.3.25

DEPONENT

26 MLD STP Lahargird under Jhansi Smart City (Annexure- 01)

Tapping Completion Status "The all drains for which this STP has been constructed are tapped as per detail below".

S no.	SPS Name	Major Drain Name	Capacity	Respective Minor Drain	Wier Photographs
1	SPS-1	Nayagao Nala	3.5 MLD	Siddheshwar Nagar (partial) and ITI college	
2	SPS-2	Prabhu Ram Lal Ashram	11.5 MLD	Siddheshwar Nagar (partial) and Laher ki mata	
3	SPS-3	Lahargird Bus Stop Nalla	1.5 MLD	Rajghat Colony and Panchyat Bhawan Colony	
4	SPS-4	Allaghat Nalla	10 MLD	Gadhiya Phatak, Khatibaba Isaitola, Summer Nagar, Sangam Vihar, Surya Puram, K.K.Puri and Aawas Vikas Colony	

[Signature]
 Jhansi Smart City
 Project Engineer

[Signature]
 नगर आयुक्त
 झाँसी नगर निगम, झाँसी

**अवस्थापना विकास निधि के अन्तर्गत प्राप्त धनराशि की स्वीकृति हेतु शासन द्वारा
गठित समिति की बैठक की कार्यवाही**

नगर विकास अनुभाग-9 के शासनादेश सं0 321/नौ-9-19-153ज/200 दिनांक 27.02.2019 के अनुक्रम में 15वें वित्त आयोग एवं अवस्थापना विकास निधि के अन्तर्गत प्राप्त होने वाली धनराशि के उपयोग हेतु शासन के निर्देशों के अनुपालन में निम्नांकित समिति गठित की गई :-

- | | | |
|--|---|-------------|
| 1. महापौर | - | अध्यक्ष |
| 2. जिलाधिकारी | - | सदस्य |
| 3. नगर आयुक्त | - | सचिव/संयोजक |
| 4. अधीक्षण अभियन्ता, लोक निर्माण विभाग | - | सदस्य |
| 5. उपाध्यक्ष, विकास प्राधिकरण | - | सदस्य |

उक्त बैठक मा0 महापौर महोदय की अध्यक्षता में दिनांक 13.02.2025 को अपराह्न 3.00 बजे नगर निगम कार्यालय में सम्पन्न हुई जिसमें श्री बिहारीलाल आर्य, मा0 महापौर जी की अध्यक्षता में निम्नांकित अधिकारीगण उपस्थित रहें :-

1. जिलाधिकारी, झाँसी।
2. नगर आयुक्त, सचिव/संयोजक।
3. उपाध्यक्ष, झाँसी विकास प्राधिकरण, झाँसी।
4. अधीक्षण अभियन्ता, लोक निर्माण विभाग, झाँसी।

अवस्थापना विकास निधि से प्राप्त धनराशि का विवरण

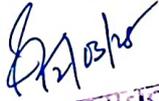
क्र० सं०	शासनादेश सं०	प्राप्त धनराशि (रु० लाख में)
1.	8/5400/139(2)/02प्रति0अति0स्टा0शु0/2024-25 दिनांक 06.12.2024	496.44
	योग-	496.44

उक्त के सम्बन्ध में दिये गये निर्देश के क्रम में अवस्थापना विकास निधि से प्राप्त धनराशि के सापेक्ष कार्यों की स्वीकृति हेतु शासन द्वारा गठित समिति के समक्ष कार्यों की चयन हेतु निम्नलिखित प्रस्ताव प्रस्तुत है :-

एजेण्डा बिन्दु- 1

क्र०सं०	कार्य का नाम	अनुमानित व्ययानुमान (लाख में) जी०एस० टी० सहित	अभ्युक्ति
1	2	3	4
1	पहूज नदी में गिरने वाले दो नालों को एस०पी०एस०-4 के नाले में जोड़ने का कार्य।	200.00	उक्त परियोजना का उद्देश्य वर्तमान में पहूज नदी में गिरने वाले 02 नाले (गणेश विहार कॉलोनी के पीछे एवं जय एकेडमी स्कूल के सामने) को एस०पी०एस०-4 के नाले में जोड़े जाने का कार्य किया जाना प्रस्तावित है। पहूज नदी में गिरने वाला प्रथम नाला, गणेश विहार कॉलोनी के पीछे को ग्रेविटी के माध्यम से जय एकेडमी स्कूल तक लाकर दूसरे नाले को जोड़ते हुए दोनों नालों को सम्प का निर्माण

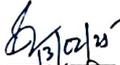
Contd.


 नगर आयुक्त
 झाँसी नगर निगम, झाँसी

		कर, पम्पिंग के माध्यम से एस0पी0एस0-4 के नाले में जोड़ा जाना प्रस्तावित है। उक्त कार्य उपरान्त वर्तमान में पहूज नदी में गिरने वाले 02 नाले को एस0पी0एस0-4 के नाले में जोड़ने के उपरान्त दूषित जल को 26 एम0एल0डी0 एस0टी0पी0 के माध्यम से शोधित कर पुनः पहूज नदी में छोड़ा जायेगा।
	कुल:-	200.00

बैठक में चर्चा उपरान्त उक्त प्रस्ताव का समिति द्वारा सर्व सम्मति से अनुमोदन किया गया तथा शेष धनराशि का प्रस्ताव अग्रिम बैठक में प्रस्तुत करने के निर्देश दिये गये। अध्यक्ष महोदय द्वारा यह भी निर्देश दिये गये कि अवस्थापना विकास निधि की गाईड लाईन्स के अनुसार कार्य कराना सुनिश्चित करें, वित्तीय नियमों का पालन करते हुए ई-निविदा/जैम पोर्टल के माध्यम से कार्य कराया जायेगा, नगर आयुक्त, नगर निगम, झाँसी द्वारा यह सुनिश्चित किया जायेगा कि उक्त कार्य वर्तमान में किसी अन्य योजना में प्रस्तावित नहीं है एवं प्रस्तावित कार्य पिछले 05 वर्ष में नहीं किया गया हो। साथ ही कार्य की उच्चकोटि की गुणवत्ता सुनिश्चित की जायेगी, कार्य स्थल पर कार्य प्रारम्भ होने से पहले सक्षम अधिकारी की मौजूदगी में फोटोग्राफ ऐसे सीमा-चिन्ह (Landmark) से ली जाये, ताकि बाद में कार्य पूर्ण होने के उपरान्त जगह प्रमाणित हो सकें, कार्य के दौरान एवं कार्य पूर्ण होने पर Same Landmark की फोटो पत्रावली में प्रस्तुत की जायें, कार्य की समाप्ति के उपरान्त कार्य स्थल की Same Landmark की सक्षम अधिकारी के साथ सत्यापनकर्ता अधिकारी के साथ लिया गया फोटोग्राफ भी पत्रावली में रहें, कार्य स्थल पर जनसामान्य की जानकारी हेतु स्थाई बोर्ड स्थापित किया जाये, जिसमें कार्य से संबंधित विवरण अंकित रहें, यथा योजना का नाम, कार्य की लागत, कार्यदायी संस्था का नाम आदि भी प्रस्तुत किया जाए।

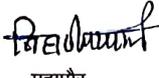
उपरोक्त के सम्बन्ध में निविदा आमंत्रित कर स्वीकृति से सम्बन्धित कार्यवाही सम्पन्न कराते हुए त्वरित गति से गुणवत्तापूर्वक कार्य सम्पादित करायेगें। उक्त स्वीकृति धनराशि के सापेक्ष अधिक व्यय, राज्य वित्त आयोग/नगर निगम निधि से वहन किया जायेगा। अपरिहार्य कारणों से किसी कार्य को पुनरीक्षित/स्थल परिवर्तन करने का अधिकार मा0 अध्यक्ष महोदय की अनुमति से नगर आयुक्त, नगर निगम, झाँसी को होगा।


नगर आयुक्त/सचिव
संयोजक नगर निगम, झाँसी।


अधीक्षण अभियन्ता
लोक निर्माण विभाग, झाँसी।


उप-अधीक्षण
झाँसी विकास प्राधिकरण, झाँसी।


जिलाधिकारी
झाँसी।


गहापौर
झाँसी नगर निगम, झाँसी।

Contd.


नगर आयुक्त
झाँसी नगर निगम, झाँसी

सहायक अभियन्ता/अधि०अभियन्ता/मुख्य अभियन्ता/नगर आयुक्त महोदय

कृपया दिये गये निर्देश के क्रम में झाँसी नगर निगम, झाँसी में पात्र ठेकेदारों से उनकी पंजीकरण सीमा तक प्रतिशत आधार दरों पर ई-निविदा पद्धति से ई-टेंडरिंग की वेबसाइट <http://etender.up.nic.in> के माध्यम से निम्नलिखित टेंडर शिड्यूल के अनुसार निविदा आमंत्रित की जाती है। प्रतिभूमि की धनराशि एवं निविदा प्रपत्र मूल्य की धनराशि वेबसाइट <http://jnnjhansi.procure247.com> के माध्यम से ऑनलाइन जमा की जायेगी :-

क्र०सं०	विवरण	प्रारम्भ दिनांक एवं समय	अन्तिम दिनांक एवं समय
1-	निविदा देखने/डाउनलोड/खरीदनेकी तिथि	28.02.2025 3.00 PM	21.03.2025 3:00 PM
2-	बिड समाप्ति की तिथि एवं समय	-	21.03.2025 3:00 PM
3-	बिड खोलने की तिथि एवं समय	21.03.2025 3:30 PM	

कार्य का विवरण

क्र०सं०	कार्य का नाम	अनुमानित लागत	निविदा प्रपत्र का मूल्य	प्रतिभूमि की धनराशि	कार्य पूर्ण होने की अवधि	ठेकेदार का श्रेणी
1.	पहुज नदी में गिरने वाले दो नालों को एस०पी०एस०-4 के नाले में जोड़ने का कार्य।	17073171.00	17075 00+18.00% GST	1053700.00	छः माह	ऐ श्रेणी

नोट-

- निविदा से सम्बन्धित नियम व शर्तें किसी भी कार्य दिवस में अधिशासी अभियन्ता कार्यालय में देखी जा सकती है।
- कार्यों से सम्बन्धित निविदा सूचना एवं शर्तें नगर निगम, झाँसी की वेबसाइट www.jnnjhansi.com में देखी जा सकती है।
- निविदादाता को <http://etender.up.nic.in> में ई-टेंडर में पंजीकृत होना है।
- पंजीकृत ठेकेदार अपनी श्रेणी के अलावा एक श्रेणी नीचे तक का कार्य लेने के लिए अनुमन्य होगा।
- ई-टेंडरिंग में किसी प्रकार का व्यवधान उत्पन्न होने की स्थिति में परिवर्तन अथवा पूर्व की भांति मैनुअल मांगे जाने का अधिकार नगर आयुक्त, नगर निगम, झाँसी में निहित होगा।
- कार्य को पूर्ण करने की समयावधि वर्षा ऋतु को शामिल करते हुए वर्णित है।
- अपराधिक रिकार्ड वाले निविदादाता को निविदा प्रक्रिया में भाग लेने की अनुमति नहीं होगी।
- कोई भी निविदादाता जो स्टेट बार काउन्सिल में पंजीकृत है वह निविदा प्रक्रिया में भाग नहीं ले सकेगा।
- प्रत्येक निविदादाता रु० 100/- के नॉन-जुडिशियल स्टाम्प पेपर पर सभी सूचनाएं सही होने का शपथ-पत्र उपलब्ध कराना अनिवार्य होगा।
- प्रतिभूमि की धनराशि एवं निविदा प्रपत्र मूल्य की धनराशि <http://jnnjhansi.procure247.com> के माध्यम से जमा किया जाना अनिवार्य होगा।
- डिफेक्ट लायबिलिटी की अवधि लोक निर्माण विभाग द्वारा तय की गयी अवधि के अनुसार होगी।
- कार्य स्वीकृत होने के पश्चात् कार्य प्रारम्भिक फोटो, कार्य प्रगति की फोटो एवं कार्य समाप्ति की फोटो पत्रावली में लगाया जाना अनिवार्य होगा।
- शासनादेश सं० 11593/नौ-5-2021-142सा/2021 नगर विकास अनुभाग-5 दिनांक 07.01.2022 के अनुसार निर्माण कार्यों में परफोरमेन्स सिक्वोरिटी ली जायेगी। (प्राप्त निविदा की लागत कार्य हेतु अनुमानित लागत से 10 प्रतिशत से नीचे प्राप्त हुई हो तो उस दशा में प्रथम 10 प्रतिशत तक के लिए परफोरमेन्स सिक्वोरिटी 3 प्रतिशत ही रहेगी परन्तु उसके पश्चात् प्रत्येक 1 प्रतिशत नीचे दर हेतु 0.5 प्रतिशत अतिरिक्त परफोरमेन्स सिक्वोरिटी जमा कराया जाये।)
- जी०एस०टी० के नियमों/शासनादेश के अनुसार निर्धारित कटौती की जायेगी।
- कार्य में प्रयुक्त सामग्री की जांच समय-समय पर परीक्षणशाला से करानी होगी। जांच रिपोर्ट में यदि कोई मानक के विपरीत पायी जाती है तो सम्बन्धित कार्य को तोड़कर पुनः ठेकेदार द्वारा हर्ज-खर्च पर ठीक किया जाना अनिवार्य होगा तथा इस कार्य में कोई अतिरिक्त भुगतान नगर निगम, झाँसी द्वारा नहीं किया जायेगा।
- शासनादेश सं० 3890/नौ-5-19-149सा/2019 दिनांक 20.09.2019 के अनुसार न्यूनतम निविदादाता का यदि पूर्व से नगर निगम, झाँसी में पंजीकरण नहीं है तो उन्हें पंजीकरण नियमावली/शर्तों के अनुसार पंजीकरण कराना अनिवार्य होगा।
- निविदा खोलने की तिथि में अगर अवकाश होता है तो निविदा अगले दिवस में खोली जायेगी।
- ई-निविदा में कोई भी संशोधन/परिमाणन/परिवर्तन की सूचना को वेबसाइट पर ही अपलोड कर प्रकाशित किया जायेगा।
- ठेकेदार/फर्म के किये गये कार्यों की परफोरमेन्स के आधार पर प्रश्नगत कार्य की निविदा निरस्त करने का अधिकार नगर आयुक्त, नगर निगम, झाँसी में निहित होगा।
- निविदा दरें प्रस्तुत करने की अंतिम तिथि से 90 नब्बे दिनों की अवधि के लिए स्वीकृति के लिए मान्य रहेगी। एक बार सबमिट की गई निविदा दरें सबमिट करने की अंतिम तिथि के बाद वापस नहीं लिया जा सकता है।
- किसी भी राज्य/केन्द्र सरकार से किसी भी सेवानिवृत्त राजपत्र अधिकारी (एक वर्ष के भीतर सेवानिवृत्त) को सरकार की अनुमति के बिना ठेकेदार प्रतिष्ठान में काम करने की अनुमति नहीं है। यह अनुबंध रद्द करने के लिए उत्तरदायी है, यदि ठेकेदार या उसके किसी

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कर्मचारी को किसी भी समय ऐसा व्यक्ति मिल जाता है, जिसने ठेकेदार की सेवा में निविदा प्रस्तुत करने से पहले सरकार की अनुमति नहीं ली थी। इस विभाग के अन्य सेवानिवृत्त कर्मचारी के लिए भी यही शर्त लागू होगी।

22. निविदा दस्तावेज, और निविदादाता योजना, विनिर्देशों, आरेखण की पात्रता मानदंड से सम्बन्धित अन्य विवरण, किए जाने वाले कार्य के विभिन्न वर्गों की मात्रा की अनुसूची और अनुबंध के नियम और शर्तों का पालन करने के लिए ठेकेदार द्वारा अनुपालन किया जा सकता है। बेवसाइट से लोड किया जा सकता है। <https://etender.up.nic.in>
23. किसी भी आपराधिक गतिविधि के लिए माननीय न्यायालय द्वारा दंडित किसी भी निविदादाता को निविदा प्रक्रिया में भाग लेने की अनुमति नहीं है।
24. शासनादेश सं० 24वी०आईपी०(1)/नौ-5-2017-120बजट/2013 नगर विकास अनुभाग-5 दिनांक 24.08.2017 के क्रम में निर्मित किये जाने वाली सड़क को निर्माण पूर्ण होने के पश्चात् 5 वर्ष तक अनुरक्षण/रख-रखाव की जिम्मेदारी सम्बन्धित फर्म की होगी, परियोजना लागत की 5 प्रतिशत धनराशि परफोरमेन्स गारण्टी के रूप में 5 वर्ष रोकने के उपरान्त सड़क के समुचित रख-रखाव होने की दशा में भुगतान की जायेगी।
25. निविदादाता द्वारा कार्य किसी अन्य व्यक्ति/ठेकेदार को सबलेट नहीं किया जा सकता है।
26. कार्य शुरू करने का पत्र प्राप्त करने की तारीख से एक सप्ताह के भीतर प्रथम न्यूनतम निविदादाता द्वारा श्रम विभाग में अपना श्रम पंजीकृत करना आवश्यक है।
27. निविदादाता को प्रस्तुत करने से पहले स्वयं को संतुष्ट करना होगा कि उसके पास कार्य को निष्पादित करने के लिए पर्याप्त निविदा दर की क्षमता है और उसे प्रथम न्यूनतम निविदादाता द्वारा क्षमता गणना पत्रक प्रस्तुत करना होगा।
28. नेशनल ग्रीन ट्रिब्यूनल द्वारा जारी कोई भी परिपत्र या निर्देश ठेकेदार पर लागू होगा।
29. कार्य के साथ निर्गत कार्यदेश जारी करने के बाद ठेकेदार श्रम विभाग द्वारा पंजीकृत संबन्धित कार्य स्थल पर कार्यरत मजदूरों के नाम जमा करेगा।
30. नगर निगम मा०सदन की बैठक दिनांक 13.11.2019 के स्वीकृत प्रस्ताव सं० 9 के अनुसार किसी भी ठेकेदार के पूर्व से स्वीकृत कोई भी तीन या उसके अधिक कार्य अधूरे हैं, तो उस ठेकेदार को नया कार्य आवंटित नहीं किया जायेगा तथा किसी भी ठेकेदार को एक बार में तीन से अधिक कार्य आवंटित नहीं किया जायेगा।
31. निविदादाता के पंजीकृत मोबाईल नम्बर पर एस.एम.एस. द्वारा दिए गए ई-मेल पर भेजे गए सभी नोटिस और पत्र, निविदादाता द्वारा प्राप्त किए गए मान्य लिए जाएंगे।
32. विभिन्न सरकारी आदेश/निदेशालय आदेश समय-समय पर जारी किए जाएंगे।
33. अन्य विवरण निविदा शर्तों में देखे जा सकते हैं। कर्मचारी को उसके नियंत्रण से परे प्रणाली की विफलता के कारण किसी भी दरों के लिए उत्तरदायी नहीं ठहराया जा जाएगा। भले ही सिस्टम किसी भी निविदादाता को सूचित करने की कोशिश करेगा, लेकिन नियोजित निविदादाता द्वारा प्राप्त किसी भी जानकारी के लिए उत्तरदायी नहीं होगा। निविदा से संबन्धित नवीनतम जानकारी के लिए बेवसाइट से सत्यापित करना निविदादाताओं की जिम्मेदारी है।
34. ठेकेदार/निविदादाता को निर्माण के समय यातयात के आवागमन को बिना किसी अवरोध के बनाये रखने हेतु पर्याप्त सुविधा/व्यवस्था करना अनिवार्य होगा।
35. एक अथवा सभी निविदाओं को कारण बताये अथवा बिना बताये निरस्त करने का अधिकार नगर आयुक्त में निहित होगा एवं किसी भी शर्त को संशोधित करने का पूर्व अधिकार नगर आयुक्त, नगर निगम, झौंसी में निहित होगा।
36. निविदादाता को निविदा डबल बिड सिस्टम के आधार पर (तकनीकी एवं वित्तीय) पृथक-पृथक देना अनिवार्य होगा।
37. मा० एन०जी०टी० के द्वारा दिये गये निर्देशों के अनुपालन में निर्माण कार्य स्थल पर निर्माण कार्य सामग्री को ग्रीन कवर से ढककर एवं पानी का छिड़काव करते हुए कार्य करना अनिवार्य होगा जिससे वायु प्रदूषण उत्पन्न न हो। अन्यथा कि स्थिति में पर्यावरणीय क्षतिपूर्ति वसूलने की कार्यवाही की जायेगी।
38. निविदादाता को शासन/निदेशालय/नगर निगम द्वारा समय-समय पर जारी आदेशों का अनुपालन करना अनिवार्य होगा।
39. टेक्नीकल बिड के साथ तकनीकी स्टाफ से सम्बन्धित सूचना विवरण सहित (शपथ पत्र सहित) संलग्न करना होगा।
40. टेक्नीकल बिड के साथ यथा आवश्यक उपकरण की उपलब्धता से सम्बन्धित प्रमाण-पत्र संलग्न करना होगा।
41. निविदादाता के पास विद्युतीकरण कार्यों को निष्पादित करने के लिए आवश्यक वैद्य विद्युत निदेशालय द्वारा प्रदत्त पंजीकरण/ए-श्रेणी का पंजीकरण प्रमाण-पत्र लाइसेन्स होना अनिवार्य है।
42. निविदादाता तथा ज्वाइन्ट वैचर के पास विद्युतीकरण कार्य का अनुभव प्रमाण-पत्र प्रस्तुत करना अनिवार्य होगा।
43. पी०डब्ल्यू०डी० के **Model Bidding Document for construction of roads** के सेक्शन-2 के 15.6 में यह उल्लेख किया गया है कि: **"if the bidder withdraws the bid after bid opening during the period of bid validity, the Earnest money may be forfeit,"** के अनुसार ठेकेदार की जमानत धनराशि जब्त करने की कार्यवाही की जायेगी।

तकनीकी बिड हेतु अनिवार्य अभिलेख:-क्र०सं०-01 पर अंकित कार्य द्वि-निविदा पद्धति से किये जाने है।

1. विगत पांच वर्षों का औसत टर्नओवर जो आंगणन राशि के 30 प्रतिशत से अधिक का हो, का प्रमाण-पत्र।

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2. विगत 07 वर्षों में आंगणन मूल्य के 40 प्रतिशत मूल्य के 03 समान प्रकृति के कार्यों को पूर्ण करने का सक्षम प्राधिकारी द्वारा निर्गत अनुभव प्रमाण-पत्र अथवा गत 07 वर्षों में आगणन मूल्य के 50 प्रतिशत मूल्य के 02 समान प्रकृति के कार्यों को पूर्ण करने का अधिशासी अभियन्ता स्तर से कम नहीं द्वारा निर्गत अनुभव प्रमाण-पत्र अथवा गत 07 वर्षों में आंगणन मूल्य के 80 प्रतिशत मूल्य के 01 समान प्रकृति के कार्यों को पूर्ण करने का सक्षम प्राधिकारी द्वारा निर्गत अनुभव प्रमाण-पत्र होना अनिवार्य होगा।
3. टेक्नीकल बिड के साथ नगर निगम झांसी में उक्त फर्म के नाम कोई भी कार्य लम्बे समय से लम्बित/अनारम्भ होने का प्रमाण-पत्र (मा0 न्यायालय विवाद के कार्यों को छोड़कर) संलग्न करना होगा।
4. हाटमिक्स प्लांट से सड़क सुधार के कार्यों के लिए निर्धारित सीमा में हाटमिक्स प्लांट का नियमानुसार स्वामित्व होना अनिवार्य है, जिसका सर्टिफिकेट संलग्न करना अनिवार्य है।
5. टेक्नीकल बिड के साथ तकनीकी स्टाफ से सम्बन्धित सूचना (एक सिविल डिग्री धारक एवं दो सिविल डिप्लोमा धारक) विवरण सहित (शपथ पत्र सहित) संलग्न करना होगा।
6. टेक्नीकल बिड के साथ यथा आवश्यक उपकरणों हाटमिक्स प्लांट, एयर कम्प्रेसर, बाईब्रेटर, रोलर, टिपर, विटुमिन डिस्ट्रीब्यूटर, टार वायलर, कंक्रीट मिक्चर, वाटर टैंकर, ट्रेक्टर, ट्रक, मेकिनकल ब्रूम आदि की उपलब्धता यथाआवश्यक का सम्बन्धित प्रमाण-पत्र संलग्न करना होगा।
7. बिड कैपेसिटी निर्धारित प्रारूप पर संलग्न करना अनिवार्य होगा।
8. **One-going works** अधिशासी अभियन्ता द्वारा जारी किया गया निर्धारित प्रारूप पर संलग्न करना अनिवार्य होगा।
9. बिल्डिंग बनाने का अनुभव संलग्न करना अनिवार्य होगा।
10. निविदा के समय जमानत धनराशि (Earnest Money) को आसनादेश सं0 08/2017/836/23-7-17-176(सा0)/08 दिनांक 08.06.2017 के अनुसार निविदा के समय जमा करायी जायेगी।

अतः उपरोक्तानुसार अनुमोदन करते हुए ई-निविदा आमंत्रण सूचना दैनिक समाचार पत्रों में प्रकाशन किये जाने हेतु प्रारूप पत्रावली के दायीं ओर संलग्न कर दिया गया है। कृपया अवलोकन कर हस्ताक्षर करने का कष्ट करें।


04-3-2025


4/3/25
(AE)


4-3-25


04/3/25
CE


04/03/25


नगर आयुक्त
झांसी नगर निगम, झांसी

Commissioning Certificate of 26 MLD STP Plant

(Annexure- 03)



JHANSI SMART CITY LIMITED
 Regd. Office - Jhansi Nagar Nigam, Jhansi 284001
 CIN- U75230UP2016SGC087873
 Email.Id- jhansismartcityltd@gmail.com



Ref No.: JSCL/GM/24-25/3462

Date: 21 December, 2024

COMMISSIONING CERTIFICATE

This is to certify that Sewage Treatment Plant of 26. MLD capacity situated at Friends Colony, Lahargird, Jhansi along with 4 Number Sewage Pumping Stations constructed under Jhansi Smart City Limited has been completed and commissioned successfully

General Manager
 Jhansi Smart City Limited, Jhansi

Abhishek Shrivastav
 Assistant Engineer
 Jhansi Smart City Limited

नगर आयुक्त
 झंसी नगर निगम, झंसी



REGIONAL LABORATORY JHANSI
UTTAR PRADESH POLLUTION CONTROL BOARD
Avas Vikas Colony, Talpura Yojna, Kanpur Road, Jhansi

TEST REPORT: WASTE WATER LABORATORY

Ref No: 30256075/Jhansi/2025

Date: 06/02/2025

- 1- Name of Industry: Jhansi Smart City Limited, 26 MLD STP Lahargird Jhansi.
- 2- Address of Industry: 26 MLD STP Lahargird Jhansi.
- 3- District: Jhansi
- 4- Description about sampling point: Inlet of STP
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Rishi Kumar Kushwaha LA & Manoj Verma JRF
- 7- Colour and Odour: Blackish Foul
- 8- Quantity and Packing: 2 Litre Plastic Jerrycan
- 9- Date of Sample Collection: 29/01/2025
- 10- Analysis Indented by: RO Jhansi
- 11- Date of sample receipt In Lab: 31/01/2025
- 12- Period of Analysis: -
- 13- ULR Number: -
- 14- Sampling Plan/Ref. No.: -
- 15- Sampling Method Ref.: APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	pH, APHA 24th Ed. 4500B: 2023	-	6.82	-	02-12
2	Suspended Solids, APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	142.0	-	10-20000 mg/l
3	Dissolved Solids, APHA 24th Ed. 2540 C Total Dissolved Solids dried at 180 °C 2023	mg/l	795.0	-	10- 50000 mg/l
4	Total Solids, APHA 24th Ed. 2540 B: 2023	mg/l	937.0	-	10- 50000 mg/l
5	BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2023	mg/l	95.0	-	1.0 -50000 mg/l
6	COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	329.8	-	5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: www.epcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note: 1) The results in the Test Report relate only to the items tested. 2) The report shall not be reproduced except in full, without the written permission of laboratory. 3) The test report pertains to the sample as received in Lab

Remark: NA

Analysed by-
[Krishna Rawat(JRF), Manoj Verma(JRF), Rishi Kumar Kushwaha (LA)]

Authorized by
Madhvi Kamalvanshi
Date: 30/25/25
Dr Madhvi Kamalvanshi (SO)

Digitally signed by
Imraan Ali
Date: 2025.02.15
16:27:38 +05'30'
Regional Officer

UPPCB/	Issue No.: 01	Issue Date: 07.06.2023	Page No.: Page 1 of 2
Amendment No.: 00	Amendment Date.: 03.02.2025	Approved by: TM	Issued by: QM

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CENTRAL LABORATORY
UTTAR PRADESH POLLUTION CONTROL BOARD
 Building, No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

TEST REPORT: WASTE WATER LABORATORY

Ref No: 30255949/CENTRAL/2025

Date: 25/02/2025

- 1- Name of Industry: Jhansi Smart City Limited, 26 MLD STP Lahargird Jhansi.
- 2- Address of Industry: 26 MLD STP Lahargird Jhansi.
- 3- District: Jhansi
- 4- Description about sampling point: Inlet of STP
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Rishi Kumar Kushwaha LA & Manoj Verma JRF
- 7- Colour and Odour: --
- 8- Quantity and Packing: MPN Bottle
- 9- Date of Sample Collection: 29/01/2025
- 10- Analysis Indented by: RO Jhansi
- 11- Date of sample receipt in Lab: 30/01/2025
- 12- Period of Analysis: 07 days
- 13- ULR Number: -
- 14- Sampling Plan/Ref. No.: UPPCB/CL/WW/755(B)/2025
- 15- Sampling Method Ref.: APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	Total Coliform, APHA 9221 24th Ed. : 2023	MPN/100 ml	540000	-	<1.8 MPN/100 ml & above
2	Fecal Coliform, 9221 E Fecal Coliform Procedure	MPN/100 ml	34000	-	<1.8 MPN/100 ml & above

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: www.epcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note : 1 The results in the Test Report relate only to the items tested. 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

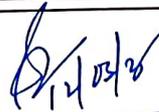
Remark: NA

Analysed by-
[Dr Mamta Pandey(SA)]

Authorized by
Reeta
Keshav
Reeta Keshav

IMRAN
AHMAD KHAN
Incharge
Central Laboratory

UPPCB/CL/7.8.2	Issue No.: 01	Issue Date: 01.10.2024	Page No.: Page 1 of 2
Amendment No.: 01	Amendment Date.: 01.10.2024	Approved by: TM	Issued by: QM


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REGIONAL LABORATORY JHANSI
UTTAR PRADESH POLLUTION CONTROL BOARD
Avas Vikas Colony, Talpura Yojna, Kanpur Road, Jhansi

TEST REPORT: WASTE WATER LABORATORY

Ref No: 30256103/Jhansi/2025

Date:06/02/2025

- 1- Name of Industry: Jhansi Smart City Limited, 26 MLD STP Lahargird Jhansi.
- 2- Address of Industry: 26 MLD STP Lahargird Jhansi.
- 3- District: Jhansi
- 4- Description about sampling point: Outlet of STP
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Rishi Kumar Kushwaha LA & Manoj Verma JRF
- 7- Colour and Odour: Light Yellowish Odourless
- 8- Quantity and Packing: 2 Litre Plastic Jerrycan
- 9- Date of Sample Collection: 29/01/2025
- 10- Analysis Indented by: RO Jhansi
- 11- Date of sample receipt in Lab: 31/01/2025
- 12- Period of Analysis: -
- 13- ULR Number: -
- 14- Sampling Plan/Ref. No.: -
- 15- Sampling Method Ref.: APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	pH, APHA 24th Ed. 4500B: 2023	-	6.84	6.5 - 9.0	02-12
2	Suspended Solids, APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	12.0	100 mg/l	10-20000 mg/l
3	Dissolved Solids, APHA 24th Ed. 2540 C Total Dissolved Solids dried at 180 °C 2023	mg/l	642.0	-	10- 50000 mg/l
4	Total Solids, APHA 24th Ed.2540 B: 2023	mg/l	654.0	-	10- 50000 mg/l
5	BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2023	mg/l	12.0	30.0 mg/L	1.0 -50000 mg/l
6	COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	46.56	250 mg/L	5.0 -100000 mg/l

Reference: (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules,1986 source: www.uppcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note: 1. The results in the Test Report relate only to the items tested. 2. The report shall not be reproduced except as full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
[Krishna Rawat(JRF), Manoj Verma(JRF), Rishi Kumar Kushwaha (LA)]

Authorized by
Madhavi Kamalvanshi
Dr Madhvi Kamalvanshi (SO)

Imraan Ali
Regionally signed by
Imraan Ali
Date: 2025.02.15
15:01:43 +05:30
Regional Officer

UPPCB/	Issue No.: 01	Issue Date:07.06.2023	Page No.:Page 1 of 2
Amendment No.:00	Amendment Date.:03.02.2025	Approved by: TM	Issued by: QM

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[Handwritten Signature]
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CENTRAL LABORATORY
UTTAR PRADESH POLLUTION CONTROL BOARD
Building, No TC-12V Vibhuti Bhawan, Gomti Nagar, Lucknow-226010



TEST REPORT: WASTEWATER LABORATORY

Ref No: 30256037/CENTRAL/2025

Date: 25/02/2025

- 1- Name of Industry: Jhansi Smart City Limited, 26 MLD STP Lahargird Jhansi.
- 2- Address of Industry: 26 MLD STP Lahargird Jhansi.
- 3- District: Jhansi
- 4- Description about sampling point: Outlet of STP
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Rishi Kumar Kushwaha LA & Manoj Verma JRF
- 7- Colour and Odour: - -
- 8- Quantity and Packing: MPN Bottle
- 9- Date of Sample Collection: 29/01/2025
- 10- Analysis Indented by: RO Jhansi
- 11- Date of sample receipt in Lab: 30/01/2025
- 12- Period of Analysis: 07 days
- 13- ULR Number: -
- 14- Sampling Plan/Ref. No.: UPPCB/CL/VW/755(B)/2025
- 15- Sampling Method Ref.: APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/ Method Name	Unit	Results	Standard	Detection Range
1	Total Coliform, APHA 9221 24th Ed. : 2023	MPN/100 ml	9400	-	<1.8 MPN/100 ml & above
2	Fecal Coliform, 9221 E Fecal Coliform Procedure	MPN/100 ml	930	As per MoEF&CC/CPCB	<1.8 MPN/100 ml & above

Reference: (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: www.cpcb.nic.in/GeneralStandards.pdf besides these standards, refer EPA standard: for specific purpose

Note: 1. The results in the Test Report relate only to the items tested. 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
[Dr. Anamta Pandey(SA)]

Authorized by
Reeta Keshri
Reeta Keshri (ASO)

IMRAN
AHMAD KHAN
Incharge
Central Laboratory

UPPCB/CL/7.8.2	Issue No.: 01	Issue Date: 01.10.2024	Page No.: Page 1 of 2
Amendment No.: 01	Amendment Date.: 01.10.2024	Approved by: TM	Issued by: QM

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REGIONAL LABORATORY JHANSI
UTTAR PRADESH POLLUTION CONTROL BOARD
Avas Vikas Colony, Talpura Vojna, Kanpur Road, Jhansi

TEST REPORT: WASTE WATER LABORATORY

Ref No: 30256117/Jhansi/2025

Date:06/02/2025

- 1- Name of Industry: Jhansi Smart City Limited, 26 MLD STP Lahargird Jhansi
- 2- Address of Industry: 26 MLD STP Lahargird Jhansi.
- 3- District: Jhansi
- 4- Description about sampling point: Final Outlet of STP
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Rishi Kumar Kushwaha LA & Manoj Verma JRF
- 7- Colour and Odour: Light Yellowish Odourless
- 8- Quantity and Packing: 2 Litre Plastic Jerrycan
- 9- Date of Sample Collection: 29/01/2025
- 10- Analysis Indented by: RO Jhansi
- 11- Date of sample receipt in Lab: 31/01/2025
- 12- Period of Analysis: -
- 13- ULR Number: -
- 14- Sampling Plan/Ref. No.: -
- 15- Sampling Method Ref.: APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	pH, APHA 24th Ed. 4500B: 2023	-	7.05	6.5 - 9.0	02-12
2	Suspended Solids, APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	13.0	100 mg/l	10-20000 mg/l
3	Dissolved Solids, APHA 24th Ed. 2540 C Total Dissolved Solids dried at 180 °C 2023	mg/l	651.0	-	10- 50000 mg/l
4	Total Solids, APHA 24th Ed.2540 B: 2023	mg/l	664.0	-	10- 50000 mg/l
5	BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2023	mg/l	9.0	30.0 mg/L	1.0 -50000 mg/l
6	COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	38.8	250 mg/L	5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI), The Environment (Protection) Rules,1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note: 1 The results in the Test Report relate only to the items tested; 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab

Remark: NA

Analysed by-
[Krishna Rawat(JRF), Manoj Verma(JRF), Rishi Kumar Kushwaha (LA)]

Authorized by
Madhavi
Kamalvanshi
Dr Madhvi Kamalvanshi (SO)

Imraan Ali Digitally signed by Imraan Ali
Date: 2025.02.13 14:58:26 +05'30'

Regional Officer

UPPCB/	Issue No.: 01	Issue Date:07.06.2023	Page No.:Page 1 of 2
Amendment No.:00	Amendment Date.:03.02.2025	Approved by: TM	Issued by: QM

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जगर आयुक्त
झंसी नगर निगम, झंसी



CENTRAL LABORATORY
UTTAR PRADESH POLLUTION CONTROL BOARD
Building, No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010



TEST REPORT: WASTE WATER LABORATORY

Ref No: 30256054/CENTRAL/2025

Date: 25/02/2025

- 1- Name of Industry: Jhansi Smart City Limited, 26 MLD STP Lahargird Jhansi.
- 2- Address of Industry: 26 MLD STP Lahargird Jhansi.
- 3- District: Jhansi
- 4- Description about sampling point: Final Outlet of STP
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Rishi Kumar Kushwaha LA & Manoj Verma JRF
- 7- Colour and Odour:
- 8- Quantity and Packing: MPN Bottle
- 9- Date of Sample Collection: 29/01/2025
- 10- Analysis Indented by: RO Jhansi
- 11- Date of sample receipt in Lab: 30/01/2025
- 12- Period of Analysis: 07 days
- 13- ULR Number: -
- 14- Sampling Plan/Ref. No.: UPPCB/CL/WW/755(B)/2025
- 15- Sampling Method Ref.: APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	Total Coliform, APHA 9221 24th Ed. : 2023	MPN/100 ml	7000	-	<1.8 MPN/100 ml & above
2	Fecal Coliform, 9221 E Fecal Coliform Procedure	MPN/100 ml	920	As per MoEF&CC/CPCB	<1.8 MPN/100 ml & above

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note: 1. The results in the Test Report relate only to the items tested. 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
(Dr Mamta Pandey(SA))

Authorized by
Reeta
Keshav
Reeta Keshav (ASO)

IMRAN
AHMAD
KHAN
Incharge
Central Laboratory

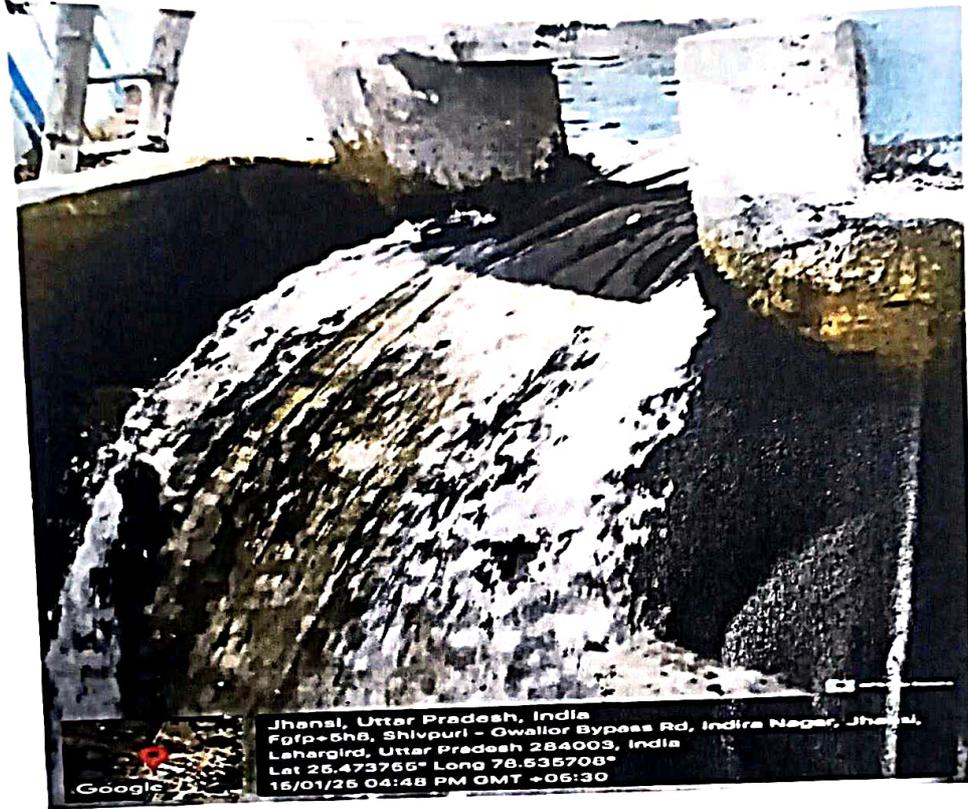
UPPCB/CL/7.8.2	Issue No.: 01	Issue Date: 01.10.2024	Page No.: Page 1 of 2
Amendment No.: 01	Amendment Date.: 01.10.2024	Approved by: TM	Issued by: QM


 नगर आयुक्त
 झंसी नगर निगम, झंसी

Final Mode of disposal of treated sewage-

(Annexure- 04)

The treated effluent water is being discharged in to river Pahuj (25°28'31"N 78°31'55"E).
Flow from STP treated water sump.



26MLD STP Photographs



Signature
Abhishek Swastav
Assistant Engineer

Signature
नगर आयुक्त
झाँसी नगर निगम, झाँसी